

OA. 7/12000

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

As per reference
to OA. 61/2000
(M.A. 1031/2001)

31/12/01 Bereh

As per reference to
OA. 61/2000

M.A. 1031/2001 -
Counter to M.A.
not filed.

12/1.2.02 Bereh

- I. M.A. 1031/2001 for
consideration.
- II. Counter to M.A.
not filed.
- III. Counter to M.A.
not filed.
- IV. Addt. 7.3.02

M
6.3.02

BL

15. 02.01.02

As per order dated 02.01.02 passed in
OA. 61/00 matter is adjourned to 04.02.02
for consideration of M.A.

S/VM
Vice-Chairman
2/1

16. 04.02.02

Adjourned to 07.03.02. with OA 61/00
for consideration of M.A. 1030/01.
Counter to M.A. to be filed in the meantime

S/VM
Vice-Chairman
H/2
MA
Member (J.)

17. ORDER DT. 7.3.2002.

As per the order passed in OA No.
61/2000 in separate sheet attached to the
record, the OA is disposed of. M.A. No. 1031/2001
is disposed of as not being pressed.

Yeo
Member (Judicial)